

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 596 of 1864

Krishnarav Anant Joshi
Inamdar of the Tanna Col-
-lectorate
_____ } Appellant,
(Original Plaintiff)

versus

Rukhmri Ayal Vitto de-
ceased her son and heir Ballo
bin Vitto Doorga of the Tanna
Collectorate
_____ } Respondent,
(Original Defendant.)

Rs. 32—11—11

The claim in the Original Suit was to *recover the balance of*
rent alleged to be due for 5 years

In Appeal No. *5* of 1864 the *Act of Collector*
of the District of *Tanna* at *Tanna* confirmed
the Decree of the *Magistrate of Panna* who *had rejected the claim.*

A Special Appeal was preferred in the High Court on the grounds that *///* there
has been a substantial error in law *was*
occurred in the investigation of the case
which

which has produced error in the decision
of the case upon its merits in that the
evidence prayed for in the Darkhast
No. was not taken that/2/ the Court
declined to receive the expenses tendered
to call for evidence and disposed of the
case that/3/ there was an issue raised in
the appeal that the Court of Original
jurisdiction declined to receive the
expenses and disposed of the case but
the Appellate ^{Court} has not passed any decision
thereon and that/4/ a further extension ~~it~~
ought to have been once more granted but
it was not done.

The Court was in the
sensus of the Fall: with cost.

Sp. App.

J. P. D. S. C.

A. D. M. A. D.

MEMORANDUM OF COSTS incurred in Special Appeal No. 596.

of 1864. against the decision of the *Acting Collector* of the District of *Tanna* and disposed of on the *14th Oct^r 1864* by *confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Mandari's Court</i>	3	12	"	
In the <i>Collector's Court</i>	3	12	"	
<i>In this Court.</i>				7 8 "
Stamp for Memorandum of Special Appeal	2	"	"	
Stamps for copies of Decree and Judgment	1	8	"	
Stamp for Vukeelutnama	2	"	"	
Batta for Process and Postage	1	2	"	
Sectioner's Fee	"	10	6	
Vukeel's Fee	"	15	4	
				8 3 10
				Rupees.... 15. 11 10

BY THE RESPONDENT.

<i>In the District.</i>				
In the <i>Mandari's Court</i>	"	"	"	
In the <i>Collector's Court</i>	"	"	"	
<i>In this Court.</i>				" " "
Stamp for Vukeelutnama	"	"	"	
Vukeel's Fee	"	"	"	
				" " "
				Rupees.... " " "



Anders
For Sealer

Anders
For Acting Registrar

The 14th day of October 1864